GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4918 ANSWERED ON:23.12.2014 EURO NCAP TEST Yaday Shri Om Prakash

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Ministry is aware that some Indian cars have failed the Euro NCAP (New Car Assessment Programm
- (e) test;
- (b) if so, the details thereof;
- (c) whether the Ministry proposes to take any step to protect the rights of Indian consumers; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

- (a) & (b): The Global NCAP gave a presentation in Delhi, in which they proved that some of the cars manufactured in India, when subject to Offset Crash Test through crash test, are not safe.
- (c) & (d): A committee has been constituted by Ministry of Road Transport & Highway (MORTH) on 25lii March, 2014 for the purpose of creating a NCAP for India.

A meeting of the committee was held on 03.12.2014 wherein it was decided that:-

- (i) The test facilities should be ready in all respects by December 2015. The Bharat New Vehicle Safety Assessment Programme (BNVSAP) Phase-I implementation is to follow this time line,
- (ii) Compliance as per Crash standards AlS 098 and AlS 099 shall be mandatory for the new vehicles from 1st October, 2017. In case of existing vehicles, the same will apply from 1st October, 2019.